

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No.37/(MAH)/2014

CORAM:

Present:

SHRI M. K. SHRAWAT  
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 28.04.2017


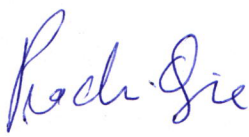

NAME OF THE PARTIES:

Shama Jaorawala

V/s.

M/s. Star Plasto Mould Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and  
241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Arun Mishra	Adv for Petitioner	
2	Prachi Ghe	Advocate for Respondent No.3 instructed by Adnaya Legal	
3.	Shivangi Ray.	Advocate for Resp. no. 2. i/b law chamber of Siddharth Murarka.	

**ORDER**

**T.C.P No. 37/397-398/CLB/MB/MAH/2014**

1. The Learned Representative of the Petitioner is present.
2. The Learned Representatives of R-2 and R-3 are also present.

...2/-

3. In the past an Interim Order was passed by NCLT, through which, the Amendment to impelad R-3, R-4 and R-5 in M.A. No. 206/2014 was allowed. These Respondents were directed to file the Reply to the Amended Petition already served upon them. However R-3 has challenged the said Order of the NCLT dated 14.02.2017 before the Appellate Tribunal.
4. Vide an Order of NCLAT dated 19.04.2017 this issue is listed for hearing on 09.05.2017, as a result, the matter cannot be proceeded till the outcome of the Appeal. Hence this Matter is adjourned to **03.07.2017**.

Dated: **28.04.2017**

Sd/-  
**M.K. Shrawat**  
**Member (Judicial)**